

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 993 of 2020

IN THE MATTER OF:

Air Travel Enterprises India Ltd.

...Appellant

Vs.

Union Bank of India & Ors.

...Respondents

Present:

For Appellant:

Dr. KS Ravichandran (PCS).

Ms. S. Manjula Devi, Advocate.

For Respondents:

Ms. Somya Yadav, Mr. Alok Kumar and Ms. Drishti Harpalani, Advocates for R-1.

Mr. Shinok K Narayanan and Mr. Client Li Johny, Advocates for R-4.

ORDER

(Through Virtual Mode)

16.03.2021: Heard Learned Counsel for the Respondents.

For further arguments on behalf of the Respondents list the matter on

15th April, 2021.

Counsel for the Respondent No. 4 submitted that he has filed the soft copy of the 'Written Submissions'. He is directed to file the hard copy of the Written Submissions within one week.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**